

XITEM NO.107 (MM) COURT NO.3 SECTION III  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9246/2014  
M/S PRAMOD TELECOM PVT. LTD.

Appellant(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS  
WITH

Respondent(s)

C.A. No. 9247/2014

(Interim Relief)

C.A. No. 9248/2014

(Interim Relief and Office Report)

Date : 01/02/2017 These appeals were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. Pradeep Kant, Sr. Adv.

Mr. Divyanshu Sahay, Adv.

Mr. Rohit Kumar Singh, Adv.

Ms. Poli Kataki, Adv.

For Respondent(s) Mr. Ashutosh Kumar Sharma, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

Mr. Vibhu Tiwari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, l ist the matters after three weeks.

(SWETA DHYANI)

SR.P.A

(RAJINDER KAUR)

COURT MASTER